

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:147  
ANSWERED ON:30.07.2015  
Construction of Service Roads  
Chauhan Shri Devusinh Jesingbhai

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the norms laid down for fuel stations, rest areas eateries, First-Aid etc., to come up along the National Highways;
- (b) whether the Government is aware that a number of accidents are taking place in the absence of service roads along National Highways;
- (c) if so, the details thereof and corrective action taken by the Government in this regard;
- (d) whether the Government proposes to make mandatory the construction of service roads along the National Highways; and
- (e) if so, the details and status thereof?

**Answer**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 147 FOR ANSWER ON 30.07.2015 ASKED BY SHRI DEVUSINH CHAUHAN REGARDING 'CONSTRUCTION OF SERVICE ROADS'.

- (a) The Ministry's norms for access permission to Fuel Stations, Private Properties, Rest Area Complexes and such other facilities along National Highways are at Annexure.
- (b) & (c) No Madam. The service roads are provided to segregate the local traffic, including non-motorized vehicles, from fast moving traffic on the National Highways. However, no such accident data is maintained exclusively for the service roads.
- (d) & (e) The service roads are being provided on the National Highways as per the provisions of the following guidelines of the Indian Roads Congress (IRC):
  - (i) For Two Laning of State Highways on BOT basis, service roads, wherever required to be constructed by the Concessionaire, are specified in Schedule 'B' of the Concession Agreement as per IRC: SP:73.
  - (ii) For Four Laning of Highways through Public Private Partnership, the location and length of service roads to be constructed by the Concessionaire are specified in the Schedule 'B' of the Concession Agreement as per IRC:SP:84.
  - (iii) For Six Laning of Highways through Public Private Partnership, service roads are to be provided in continuous length on both sides as per IRC:SP:87. Unless otherwise specified in the Schedule 'B' of the Concession Agreement, the continuity will be broken at locations of (a) major bridges, (b) toll plaza in a length of 1 km and (c) where no cross traffic or access traffic is expected e.g. forest/ghat areas, uninhabited areas, etc. provided that the length of such section is not less than one km.